

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO.846**  
**TO BE ANSWERED ON SEPTEMBER 17, 2020**  
**HRIDAY SCHEME**

**NO. 846. DR. (PROF.) KIRIT PREMJI BHAI SOLANKI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the salient features of the HRIDAY scheme and the current status of its implementation in the country;**
- (b) the list of cities selected under phase one and the list of cities to be selected under the next phase, State/UT wise;**
- (c) the details of the selection criteria used to choose the cities under the scheme; and**
- (d) whether all selected cities have formulated a Heritage Management Plan and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a)&(b) Heritage City Development and Augmentation Yojana (HRIDAY), launched as a pilot Scheme on 21st January, 2015, supports the development of heritage linked core civic infrastructure projects in areas around heritage, religious, cultural and tourism assets of the cities. Under the Yojana, twelve cities namely, Ajmer (Rajasthan), Amritsar (Punjab), Amaravati (Andhra Pradesh), Badami (Karnataka), Dwarka (Gujarat), Gaya (Bihar), Kancheepuram & Velankanni (Tamil Nadu), Mathura & Varanasi (Uttar Pradesh), Puri (Odisha) and Warangal (Telangana) are covered. As the mission period of HRIDAY has ended on 31st March, 2019, no new city/project can be taken up now. The current status of implementation under HRIDAY scheme is attached at Annexure-A.**

**(c) & (d) The cities have been identified on the basis of their rich heritage and cultural history. The Heritage Management Plan (HMP) has been prepared in discussion with the stakeholders at each city level. HMP includes detailed inventory of tangible and intangible heritage assets, delineated heritage zones around those assets and infrastructure facilities available in those zones.**

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**Annexure to Lok Sabha Unstarred Question No.846 to be answered on 17<sup>th</sup> September, 2020.****The status of implementation under HRIDAY scheme is as under:**

<b>Sl. No.</b>	<b>City</b>	<b>No. of projects approved</b>	<b>No. of projects completed</b>	<b>Projects under implementation</b>
<b>1.</b>	<b>Ajmer (Rajasthan)</b>	<b>7</b>	<b>6</b>	<b>1</b>
<b>2.</b>	<b>Amravati (Andhra Pradesh)</b>	<b>3</b>	<b>2</b>	<b>1</b>
<b>3.</b>	<b>Amritsar (Punjab)</b>	<b>12</b>	<b>10</b>	<b>2</b>
<b>4.</b>	<b>Badami (Karnataka)</b>	<b>4</b>	<b>2</b>	<b>2</b>
<b>5.</b>	<b>Dwarka (Gujarat)</b>	<b>8</b>	<b>8</b>	<b>Nil</b>
<b>6.</b>	<b>Gaya (Bihar)</b>	<b>7</b>	<b>5</b>	<b>2</b>
<b>7.</b>	<b>Kancheepuram (Tamil Nadu)</b>	<b>3</b>	<b>3</b>	<b>Nil</b>
<b>8.</b>	<b>Mathura (Uttar Pradesh)</b>	<b>8</b>	<b>8</b>	<b>Nil</b>
<b>9.</b>	<b>Puri (Odisha)</b>	<b>6</b>	<b>5</b>	<b>1</b>
<b>10.</b>	<b>Varanasi (Uttar Pradesh)</b>	<b>11</b>	<b>11</b>	<b>Nil</b>
<b>11.</b>	<b>Velankanni (Tamil Nadu)</b>	<b>3</b>	<b>3</b>	<b>Nil</b>
<b>12.</b>	<b>Warangal (Telangana)</b>	<b>5</b>	<b>4</b>	<b>1</b>
	<b>Total</b>	<b>77</b>	<b>67</b>	<b>10</b>